

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1337
TO BE ANSWERED ON 11.12.2023**

E-SHRAM CARD

†1337. SHRI NIHAL CHAND:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the features and objectives of the Shramik e-Shram Card being given by the Government to the workers of the country;**
- (b) the number of workers which have been given e-Shram cards in the country since its inception, State-wise; and**
- (c) the benefits being given through e-Shram card to workers in the country?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): The Ministry of Labour and Employment has launched eShram portal on 26.08.2021 for registration of Unorganised Workers. It allows an unorganised worker to register himself or herself on the portal on self-declaration basis, under 400 occupations in 30 broad occupation sectors.

The main objective of the eShram portal is to create a national database of unorganised workers and to facilitate delivery of Social Security and welfare Schemes to such workers.

As on 04.12.2023, over 29.20 crore unorganised workers have been registered on eShram portal and eShram card has been issued to these workers. State/ U.T. wise list of number of unorganised workers who have been issued eShram cards in the country since its inception i.e., 26.08.2021 is attached at Annexure.

The main features of eShram portal and benefits that are provided to the workers are as follows:

Contd..2/-

- (i) The registration in the portal is fully Aadhaar seeded. Any unorganised worker can register himself or herself on the portal on a self-declaration basis.**
- (ii) There is a provision in eShram to capture family details of migrant workers.**
- (iii) There is also a provision in eShram to share construction workers' data with States/UTs to facilitate their registration in respective Building and other Construction Workers (BoCW) boards.**
- (iv) eShram has been integrated with National Career Service (NCS) Portal. An unorganised worker can register on NCS using his/her Universal Account Number (UAN) and search for suitable job opportunities. An option/ link has also been provided to registrant on eShram portal to seamlessly register on NCS.**
- (v) eShram is also integrated with Pradhan Mantri Shram-yogi Maandhan (PM-SYM). PM-SYM is a pension scheme for unorganised workers who are aged between 18-40 years. Using UAN (eShram) number, any unorganised worker can easily register on Maandhan portal.**
- (vi) To provide skill enhancement and apprenticeship opportunities to unorganised worker, eShram has been integrated with Skill India Digital portal of Ministry of Skill Development and Entrepreneurship.**
- (vii) eShram is also integrated with myScheme portal. myScheme is a National Platform that aims to offer one-stop search and discovery of the Government schemes. It provides an innovative, technology-based solution to discover scheme information based upon the eligibility of the citizen. The platform helps the citizen to find the right Government schemes for them. It also guides on how to apply for different Government schemes. Through this integration, all the eShram registrants can check the schemes for which they are eligible.**

Annexure

ANNEXURE REFERRED IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1337 FOR 11/12/2023 REGARDING “E-SHRAM CARD” BY SHRI NIHAL CHAND

S. No.	State	Total Registrations
1	Uttar Pradesh	8,31,67,035
2	Bihar	2,88,53,853
3	West Bengal	2,61,47,092
4	Madhya Pradesh	1,73,62,239
5	Maharashtra	1,39,36,557
6	Odisha	1,33,64,168
7	Rajasthan	1,32,89,147
8	Gujarat	1,14,79,367
9	Jharkhand	92,65,660
10	Tamil Nadu	85,41,440
11	Chhattisgarh	83,68,788
12	Andhra Pradesh	80,39,475
13	Karnataka	78,14,959
14	Assam	70,92,664
15	Kerala	59,32,341
16	Punjab	55,51,811
17	Haryana	52,84,750
18	Telangana	42,85,764
19	Jammu and Kashmir	34,22,568
20	Delhi	33,16,737
21	Uttarakhand	30,00,571
22	Himachal Pradesh	19,47,407
23	Tripura	8,59,471
24	Manipur	4,21,964
25	Meghalaya	3,09,039
26	Nagaland	2,20,834
27	Puducherry	1,83,286
28	Chandigarh	1,76,686
29	Arunachal Pradesh	1,45,038
30	The Dadra and Nagar Haveli and Daman and Diu	73,399
31	Goa	65,346
32	Mizoram	62,241
33	Sikkim	36,444
34	Ladakh	31,583
35	Andaman And Nicobar Islands	30,371
36	Lakshadweep	2,501
	Total	29,20,82,596
